

### Construction of Tura and Ururoi airports in Meghalaya

1085. SHRI ONWARD L. NONGTDO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the date on which construction of Tura Airport in Meghalaya would be completed;

(b) what is the estimated expenditure for the construction of the said Airport;

(c) whether Government have decided to upgrade Ururoi (Shillong) airport in Meghalaya; and

(d) if so, when actual construction will start?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) and (b) The Tura airport in Meghalaya is being constructed at a cost of Rs. 12.21 crores and is expected to be completed by November, 1997.

(c) No, Sir.

(d) Does not arise.

### Economic offences

1086. DR. B.B. DUTTA: Will the Minister of FINANCE be pleased to state:

(a) details of major economic offences committed after the implementation of structural reforms;

(b) factors responsible for these economic crimes; and

(c) details of steps taken to avert such crimes in future?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c) There is no link between the commitment of economic offences and structural reforms.

Separate agencies like Directorate of Enforcement, Central Economic Intelligence Bureau, Directorate of

Revenue Intelligence etc. keep a strict vigil and take appropriate action as and when any offence is detected.

### न्याय-निर्णयन हेतु लम्बित मामलों की प्रतिशतता कम होना

1087. श्री राम जेठमलानी: क्या विधि और न्याय मंत्री 23 जुलाई, 1996 और 16 जुलाई, 1996 को राज्य सभा में क्रमशः तारांकित प्रश्न 183 और अंतारांकित प्रश्न 334 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि सरकार द्वारा उठाए गए कदमों के परिणामस्वरूप पिछले तीन वर्षों के दौरान उच्च न्यायालयों तथा उच्चतम न्यायालय में न्याय-निर्णयन हेतु लम्बित मामलों में प्रति वर्ष कितने प्रतिशत कमी हुई है?

विधि और न्याय मंत्रालय के राज्यमंत्री (श्री रमाकान्त डी० खलप): नीचे दिए गए ब्यौरों के अनुसार, उच्च न्यायालयों में पिछले तीन वर्षों के दौरान लम्बित मामलों में वृद्धि हुई है जबकि, उच्चतम न्यायालय के संबंध में इसमें कमी हुई है:

दिसम्बर में समाप्त होने वाला वर्ष	पूर्ववर्ती वर्ष में वृद्धि/कमी की प्रतिशतता
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	उच्च न्यायालय	उच्चतम न्यायालय
1993	(+)9.2 प्रतिशत	(-)39.7 प्रतिशत
1994	(+)8.5 प्रतिशत	(-)9.9 प्रतिशत
1995	(+)2.0 प्रतिशत*	(-)29.8 प्रतिशत*

\*अनंतिम आंकड़े

### State Capitals connected with National Capital by air

1088. SHRI GYAN RANJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether all the State Capitals